

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3061
ANSWERED ON:07.12.2001
MERGER OF ICICI AND ICICI BANK
JASWANT SINGH YADAV

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government propose to merge ICICI Ltd. and ICICI Bank;
- (b) if so, the details thereof;
- (c) the main objective of the merger; and.
- (d) the time by which it is likely to be merged?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE SHRI BALASAHEB VIKHE PATIL

(a) to (d) : The salient operational and regulatory issues to be addressed by Financial Institutions for conversion into a Universal Bank was circulated by Reserve Bank of India (RBI) on 28th April, 2001,. RBI intends to process applications received from financial institutions in the light of the consideration outlined in RBI Circular. ICICI Bank has since submitted a proposal to RBI. on 25th October 2001 for merger of ICICI with it. The main objective of the merger is to remain competitive in the market. RBI would consider the merger proposal on merit for taking a final decision.